

Webgite
MC

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
EAST DISTRICT, KARKARDOOMA COURTS COMPLEX, DELHI**

ORDER

Since Sh. Ravinder Singh, ASJ-01 (POCSO), Sh. Hasan Anzar, ASJ-06 (POCSO) and Sh. Satvir Singh Lamba, ASJ (SC-POCSO), East District, Karkardooma Courts, Delhi are nominated to attend a Training Programme at Delhi Judicial Academy, Dwarka, New Delhi today, therefore, Sh. Vishal Gagne, ASJ-02 (Spl. Judge, NDPS), East District, Karkardooma Courts, Delhi is hereby authorized to work as Link Officer of these Courts to dispose of the urgent matters for today i.e. 25.02.2023.

(Sanjay Garg-I)

Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi

No. Judl./East/KKD/2023/ 1592-602

173

Dated, Delhi: 25/02/2023

Copy forwarded for information & necessary action to:

1. The Officers concerned.
2. The A.O. (Judl.), Filing Section & Admn. Branch, East District, Karkardooma Courts Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Tis Hazari, Delhi.
5. Chief/In-Charge Prosecutor, East District, KKD, Delhi
6. The Reader to Principal District & Sessions Judge, East District, KKD, Delhi
7. The In-Charge Facilitation, East District, KKD Delhi.
8. The In-Charge, Lock-up, East District, KKD, Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
10. The Secretary Bar Association, Shahdara, KKD Courts Complex, Delhi.

Branch In-Charge/Judicial Branch
for Principal District & Sessions Judge
East District, KKD, Delhi